

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:4749  
ANSWERED ON:12.08.2014  
CASH FOR FOODGRAINS  
Solanki Dr. Kirit Premjibhai

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Government has assessed the impact of the provision for providing cash subsidies under the National Food Security Act on the State Finances and the beneficiaries availing it and if so, the details and the outcome thereof;
- (b) whether the Government proposes to delete the said provision to protect the poor beneficiaries from the impact of price fluctuation and reduce financial burden of the States; and
- (c) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

(a) to (c): The National Food Security Act, 2013 has no provision for providing cash subsidies. The Act, however, contains measures for reforms in Targeted Public Distribution System (TPDS) which the Central and State Governments shall endeavour to progressively undertake, which inter alia include introducing schemes, such as, cash transfer, food coupons, or other schemes, to the targeted beneficiaries in order to ensure their foodgrains entitlement. At this stage, there is no proposal to introduce cash transfer scheme.